## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No.113/ND/2011 RT CP No. 25/Chd/Pb/2016

Narinder Kumar Bawa & Anr. ....Petitioners

Versus

M/s Prakash Communications Ltd. & Ors. ....Respondents

Present:: Mr.Manish Jain and Ms.Divya Sharma, Advocates for

petitioners.

Mr.Narinder Kumar Bawa, petitioner in person Mr.B.S.Sangha, Mr.Amit Vinayak, Advocates

for respondents No.2 & 3.

Due to paucity of time the matter could not be taken up and adjourned to 01.02.2018 for arguments.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

December 06, 2017